

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition No. 128/GT/2017

Date: 4.4.2018

To,

Shri D.Choudhury  
Dy. General Manager  
North Eastern Electric Power Corporation Ltd.  
Brookland Compound, Lower New Colony,  
Shillong - 793003

Sir,

Subject: Approval of tariff of Tripura Gas based Power Plant (101 MW) for the period from COD of its Gas Turbine unit to 31.3.2019.

Ref: Your letter no. NEEPCO/ED/COMML/T-13/2017-18/1229 dated 28.3.2018

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With reference to your letter dated 28.3.2018 on the above mentioned subject, I am directed to inform that your request for extension of time has been allowed and the time for submission of the additional information as per ROP dated 20.2.2018 has been granted till 6.4.2018. You are requested to ensure filing of the said information within the date mentioned.

This has approval of the Commission.

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)